

following message received from the Secretary of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Tuesday, the 13th February, 1968, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Monopolies and Restrictive Trade Practices Bill, 1967:—

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide that the operation of the economic system does not result in the concentration of economic power to the common detriment, for the control of monopolies, for the prohibition of monopolistic and restrictive trade practices and for matters connected therewith or incidental thereto, be extended upto the first day of the last week of the 65th Session of the Rajya Sabha.”’

12.15 hrs.

ANNOUNCEMENT RE. ACCEPTANCE OF GOVERNMENT REPLIES BY ESTIMATES COMMITTEE RE. DEFENCE RESEARCH AND DEVELOPMENT LABORATORY, HYDERABAD

MR. SPEAKER: I have to inform the house that the chairman, Estimates Committee, has intimated to me that he has accepted the replies of Government indicating action taken on the recommendations/conclusions contained in the *ad hoc* secret report of the Sub-Committee of the Estimates Committee on Defence Research and Development Laboratory, Hyderabad, which was forwarded to the Minister of Defence on the 28th March 1966.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Nineteenth Report

SHRI KHADILKAR (Khed): I beg to present the Nineteenth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

Thirteenth Report

SHRI M. R. MASANI (Rajkot): I beg to present the Thirteenth Report of the Public Accounts Committee on Appropriation Accounts (P. & T) 1965-66 and Audit Report (P & T) 1967.

12.15½ hrs.

ESTIMATES COMMITTEE

Twenty-fourth to Twenty-eighth Reports

SHRI P. VENKATASUBBIAH Nandyal): I beg to present the following Reports of the Estimates Committee:—

- (1) Twenty-fourth Report on action taken by Government on the recommendations contained in the Seventy-seventh Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Food and Agriculture—Central Rice Research Institute, Cuttack.
- (2) Twenty-fifth Report on action taken by Government on the recommendations contained in the Ninety-eighth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Community Development)—Part I Central Programme.

[Shri P. Venkatasubbiah]

- (3) Twenty-sixth Report on action taken by Government on the recommendations contained in the Sixty-fifth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Railways—North Eastern Railway.
- (4) Twenty-seventh Report on action taken by Government on the recommendations contained in the Ninety-fourth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Defence—Defence Metallurgical Research Laboratory, Hyderabad.
- (5) Twenty-eighth Report on action taken by Government on the recommendations contained in the Ninety-fifth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Defence—Electronics and Radar Development Establishment and Defence Electronics Research Laboratory.

12.16 hrs.

THE BUSINESS ADVISORY
COMMITTEE

Thirteenth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNI-
CATIONS (DR. RAM SUBHAG
SINGH): I beg to move:

"That this House agrees with the Thirteenth Report of the Business Advisory Committee presented to the House on the 13th February 1968".

MR. SPEAKER: Motion moved:

"That this House agrees with the Thirteenth Report of the Business

Advisory Committee presented to the House on the 13th February 1968".

SHRI MANUBHAI PATEL (Dabhol): Yesterday, I had made a request that we abolish the lunch hour.

MR. SPEAKER: No. This was considered and it was not accepted.

SHRI MANUBHAI PATEL This is practically wasting the time of the House. Only those who have cars can go and come back.

MR. SPEAKER: We cannot have a discussion on the floor of the House on cars and no cars. He has a scooter. Others do not even have that. The question is:

"That this House agrees with the Thirteenth Report of the Business Advisory Committee presented to the House on the 13th February 1968".

The motion was adopted.

12.17 hrs.

MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS

श्री राजकीत शारदा : (भाजपगढ़) :
माननीय, अध्यक्ष महोदय, मैं आप की अनुमति से निम्नलिखित प्रस्ताव सदन के सामने प्रस्तुत करना चाहता हूँ :

"That an Address be presented to the President in the following terms:—

"That the Members of Lok Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on the 12th February 1968".